

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.201/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

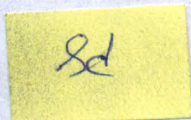
Name of the Company		Sunrise Stock Broking Pvt.Ltd.-Versus-Sangamyog Commercial Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

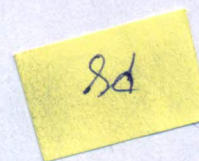
No one is present from either side.

It appears that by our order dated 14/11/2017 IRP was appointed but till date the order has not been communicated to him. Office is directed to immediately serve a copy of the order on the IRP through e-mail and speed post and filed compliance report within 3 days from today.

List on **04/12/2017**.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)